



**No.TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.**

OPPOSITION HEARING FOR THE MONTH OF SEPTEMBER-2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -16/09/2013

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	783720	200498	11.00AM	V.BAGYARAGHAVAN & WORLDWIDE REGISTRATION BUREAU	
2	789294	717257	11.15AM	ZEUSIP & ARJUN T.BHAGAT & CO	
3	791256	719918	11.30AM	RAMNATH & ASSOCIATES & BAJAJ REGISTRATION SERVICE	
4	791261	723730	11.45AM	RAMNATH & ASSOCIATES & V.G.PARULKAR	
5	792586	214819	12.00PM	RAO & RAO & JEHANGIR GULABBHAI	
6	792808	723128	12.15 PM	KURLON LIMITED & DELHI REGISTRTRION SERVICES	
7	793730	722292	12.30 PM	P.C.N.RAGHUPATHY & WORLD WIDE REGISTRATION BUREAU	
8	793877	175062	12.45 PM	C.DANIEL & GLADYS & PRATHIBA M.SINGH	



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S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
9	794420	172482	2.15PM	TEXMO INDUSTRIES & C.DANIEL & GLADYS	
10	794430	175857	2.30PM	TEXMO INDUSTRIES & M.P.MIRCHANDANI & CO	
11	794444	175858	2.45PM	TEXMO INDUSTRIES & M.P.MIRCHANDANI & CO	
12	794458	172477	3.00PM	TEXMO INDUSTRIES & M.P.MIRCHANDANI & CO	
13	794458	175856	3.15PM	TEXMO INDUSTRIES & M.P.MIRCHANDANI & CO	
14	794536	197340	3.30 PM	C.DANIEL & GLADYS & VISHESH ASSOCIATES	
15	795228	178274	3.45 PM	KEDIA VANASPATHI LTD & KUNDAN RICE MILLS LTD	
16	794438	175859	4.00 PM	TEXMO INDUSTRIES & M.P.MIRCHANDANI & CO	



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S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	797083	721041	11.00AM	HARIKRISHNA S.HOLLA & PARTH PARENTAL PVT LTD	
2	797937	238933	11.15AM	MOHAN ASSOCIATES & SAMEER UDYOG	
3	797946	719226	11.30AM	MOHAN ASSOCIATES & PURI REGISTRATION SERVICES	
4	799519	727389	11.45AM	V.NARAYANA RAO & SHYAM BIRI WORKS LTD	
5	646934	731688	12.30 PM	C.DANIEL & GLADYS & SUN PHARMACEUTICALS INDUSTRIES LTD	



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S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
6	800472	251044	2.15 PM	G.RAMJI & NEON LABORATORIES LIMITED	
7	800472	253516	2.30 PM	G.RAMJI & NEON LABORATORIES LIMITED	
8	807718	712362	2.45 PM	WORLDWIDE REGISTRATION BUREAU & LALJI ADVOCATES	
9	803231	722190	3.00 PM	APR ASSOCIATES & INTLL ADVOCARE	
10	809171	717402	3.15 PM	MOHAN ASSOCIATES & M.P.MIRCHANDANI & CO	
11	799518	727388	3.30 PM	V.NARAYANA RAO & SHYAM BIRI WORKS LTD	



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ADJOURNMENT HEARING DATE -18/09/2013

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	626596	192697	11.00 AM	PAUL G.BRAHMAKULAM & WORLDWIDE REGISTRATION BUREAU	
2	786396	162914	11.15 AM	FATECHCHAND C.SHAH & CO & INTLL ADVOCARE	
3	759958	726745	11.30 AM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICES	
4	759958	726937	11.45 AM	DEPENNING & DEPENNING & SHUKLA TRADE MARKS COMPANY	
5	646288	60705	12.00 PM	KARUPAYA RAMASWAMY SRINIVASA MURTHY & HINDUSTAN LEVER LIMITED	
6	693428	736158	12.15 PM	ANAND & ANAND & REMFY & SAGAR	
7	646756	141328	12.30 PM	DEPENNING & DEPENNING & WORLDWIDE REGISTRATION BUREAU	



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S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
8	561228	52300	12.45 PM	USHODAYA ENTERPRISES & V.BAGYARAGHAVAN	
9	599970	55980	2.15 PM	MOHAN ASSOCIATES & LOGIC TRADE MARK COMPANY	
10	572276	716560	2.30 PM	DEPENNING & DEPENNING & TRADE MARK PROTECH COMPANY	
11	581056	57418	2.45 PM	SURANA & SURANA & G.V.S.JAGANNADHA RAO	
12	582221	57991	3.00 PM	ANAND & ANAND & LALL & SETHI	
13	783893	784187	3.15 PM	S.SANTHANAKRISHNAN & L.R.SWAMI & CO	
14	470144	2824	3.30 PM	V.BAGYARAGHAVAN & WORLDWIDE REGISTRATION BUREAU	
15	766471	718875	3.45 PM	C.VENKATASUBRAMANIAM & L.R.SWAMI & CO	



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ADJOURNMENT HEARING DATE -19/09/2013

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	456805	55542	11.00 AM	G.S.RIJHWANI & CO & S.MAJUMDAR & CO	
2	584515	724307	11.15 AM	G.V.RAO & ASSOCIATES & MAHTTA & CO	
3	728798	721403	11.30 AM	KHODAY BREWERIES LIMITED & LALL & SETHI	
4	727928	207245	11.45 AM	USHODAYA ENTERPRISES & M.P.MIRCHANDANI & CO	
5	727929	207246	12.00 PM	USHODAYA ENTERPRISES & M.P.MIRCHANDANI & CO	
6	708829	721315	12.15 PM	GOPISETTY KANDIAH & MANMOHAN SINGH & ASSOCIATES	



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S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
7	704660	736366	12.30 PM	KURIAN & KURIAN & RAO & RAO	
8	712333	715485	2.15 PM	DEPENNING & DEPENNING & R.K.DEWAN & CO	
9	714524	130607	2.30 PM	W.S.KANE & CO & REMFY & SAGAR	
10	727932	207247	2.45 PM	USHODAYA ENTERPRISES & M.P.MIRCHANDANI & CO	



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ADJOURNMENT HEARING DATE -25/09//2013

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	730267	60514	11.00 AM	UNION TRADE MARK COMPANY & ARORA REGISTRATION SERVICE	
2	732229	721572	11.15 AM	LAKSHMI KUMARAN & SRIDHARAN & KAMRON LABORATORIES LIMITED	
3	732688	718754	11.30 AM	N.KRISHNAMURTHY & DABUR INDIA LIMITED	
4	732689	723546	11.45 AM	N.KRISHNAMURTHY & DABUR INDIA LIMITED	
5	732987	184984	12.00 PM	DEPENNING & DEPENNING & CHANDRAKANT M.JOSHI	
6	734032	109836	12.15 PM	A.V.NATHAN & LALL & SETHI	



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S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
7	738213	714444	12.30 PM	P.C.N.RAGHUPATHY & MANMOHAN SINGH & ASSOCIATES	
8	780584	100358	12.45 PM	G.S.RIJHWANI & CO & DELHI REGISTRATION SERVICE	
9	770665	196985	2.15 PM	ASHOK KUMAR J.DAGA & M.P.MIRCHANDANI & CO	
10	593501	734204	2.30 PM	PURANDAS MOTILAL & THE ACME COMPANY	
11	597846	62019	2.45 PM	A.V.NATHAN & V.BALAKRISHNAN	
12	593667	179679	3.00 PM	DELTA LEGAL SERVICES & ANAND AND ANAND	
13	515678	51839	3.15 PM	A.V.NATHAN & KAMATH & KAMATH	



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ADJOURNMENT HEARING DATE -26/09//2013

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	448446 552964	2767	11.00 AM	F.C.SHAH & CO & SHUKLA TRADE MARK CO	
2		186380	11.15 AM	L.R.SWAMI & CO & C.VENKATASUBRAMANIAM	
3	515420	51838	11.30 AM	A.V.NATHAN & KAMATH & KAMATH	
4	516248	50670	11.45 AM	NSL LTD & RAO & RAO	
5	554342	52986	12.00 PM	D.P.AHUJA & CO & F.C.SHAH & CO	
6	560812	53571	12.15 PM	S.KRISHNASAMY & SURESH & CO	
7	593035	259045	12.30 PM	V.BALAKRISHNAN & ANUP JOACHIM.T	
8	484597	50708	12.45 PM	KAMATH & KAMATH & DELHI REGISTRATION SERVICE	
9	456448	53628	2.15 PM	ANAND AND ANAND & L.S.DAVAR & CO	

